

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK**

OA No. 258 of 2013
Cuttack, this the 1st day of May, 2013

CORAM
HON'BLE MR.A.K.PATNAIK, MEMBER(JUDL.)
HON'BLE MR. R.C.MISRA, MEMBER (ADMN.)

Sri Afsar Mohammed,
Aged about 27 years,
Son of Asan Mohammed,
At/PO: Nuagopalpur,
Via/P.S: Balanga, Dist: Puri.

.....Applicant
(Advocate(s)- M/s. R.Roy, S.K.Singh

-VERSUS-

Union of India represented through –

1. Director General of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Chief Post Master General of Posts,
Odisha, Bhubaneswar.
3. Sr. Superintendent of Post Offices,
Bhubaneswar Division, Bhubaneswar-751009,
Dist-Khurda.
4. Inspector of Post Offices,
Bhubaneswar South Sub-Division,
Bhubaneswar-751001.

.....Respondents

(Advocate (s)-Mr. D.K.Behera)

O R D E R (Oral)

A.K.PATNAIK, MEMBER (JUDL.):

Heard Mr. R.Roy, Learned Counsel for the Applicant and Mr. D.K.Behera, Learned Addl. CGSC appearing for the Respondents, on whom a copy of this OA has already been served.

2. The Applicant, in this O.A., has prayed for a direction to consider his case for appointment to the post of GDSBPM, Nuagopalpur Gramin Dak Sevak Branch Post Office in the District of Puri. As per Mr. Roy, though the applicant in pursuance of the advertisement made on



25.01.2012 vide notification No. A-206/2012 applied in the prescribed form along with all required documents and fulfilled all the eligibility criteria for appointment to the post of GDSBPM, still then he has not received any communication from the authorities regarding the selection.

3. Mr. Roy empathetically submitted that though the advertisement was made in the year 2012, almost one and a half years have been elapsed and authorities have not decided regarding recruitment/appointment of the GDSBPM in the Branch Post Office in question. Therefore, non-consideration of the case of the applicant in the above post is unreasonable and violative of principle of natural justice and hit by Article 14 and 16 of the Constitution.

4. Mr. D.K.Behera, Ld. ACGSC, has no immediate information/instruction regarding the present status of the recruitment to the post of GDSBPM in Nuagopalpur Gramin Dak Sevak Branch Post Office and also is not aware of the consideration of the representation dated 15.01.2013 made by the applicant addressed to Sr. Supd. of Post Offices, Bhubaneswar Division (Respondent No.3).

5. In view of the above, without entering into the merit of this case, we dispose of this O.A., at this stage, by directing Respondent No.3 to consider the said representation made by the applicant, if it is still pending, and pass a reasoned and speaking order within a period of sixty days from the date of receipt of copy of this order. We make it clear that if in the meantime selection process has been completed and person has been appointed or the representation of the applicant has already been decided then the same may be communicated to the applicant within two weeks from the date of receipt of this order.

Alas

6. With the above observation and direction, the O.A. stands

disposed of.

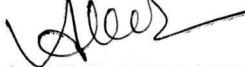
7. Copy of this order along with paper book be sent to Respondent

No.3 through by Speed Post at the cost of the applicant, for which Mr. Roy,

Ld. Counsel for the applicant undertakes to furnish the postal requisite by

03.05.2013.


(R.C.MISRA)
Member (Admn.)


(A.K.PATNAIK)
Member (Judl.)

RK